CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE - 560 033.

Dated: 15 MAR 1995

APPLICATION NO. 2138 of 1994.

APPLICANTS: H.S.Muniraju,

V/S.

RESPONDENTS: Secretary, Deptt.of Animal Husbandary and Dairying, New Delhi&another.

To

- Sri.A.R.Holla, Advocate, No. 34, Second Floor, First Cross, Sujatha Complex, Gandhinagar, Bangalore-560 009.
- Sri.M.S. Padmarajaih, Senior Central Govt. Standing Counsel, High Court Building, Bangalore-560001.

Subject:- Forwarding copies of the Orders passed by the Central Administrative Tribunal, Bangalore-38.

Please find enclosed herewith a copy of the Order/ Stay Order/Interim Order, passed by this Tribunal in the above mentioned application(s) on <u>Sixth March.1995</u>.

Issued on

18/3/95

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DEPUTY REGISTRAR

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH: BANGALORE

ORIGINAL APPLICATION NUMBER 2138 OF 1994

MONDAY. THIS THE 6TH DAY OF MARCH ,1995.

Mr. Justice P.K. Shyamsundar,

Vice-Chairman.

H.S.Muniraju, S/o Siddappa, Aged 19 years, residing at Hessaraghatta Village and Post, Bangalore-560 088.

.. Applicant.

(By Advocate Shri A.R.Holla)

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1. Union of India by Secretary to Government of India, Department of Animal, Husbandary and Dairying, Ministry of Agriculture, Krishi Bhavan, New Delhi-110 001.

2. Director. Central Poultry Training Institute, Hessaraghatta, Bangalore-560 088.

.. Respondents.

(By Standing Counsel Shri M.S.Padmarajaiah)

ORDER

Having heard Snri A.R.Holla, learned counsel for the applicant, I do not see any merit in this application in which the applicant who is said to be the son of a casual labourer who died some time back claims appointment on compassionate grounds. If the father was only a casual labourer, I do not see how the son would be entitled to appointment on compassionate grounds on a permanent footing. On this snort ground this application fails and is dismissed. The learned Standing Counsel seeks leave to file a draft reply. It is also to be taken on record.

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TRUE COPY

Sd/-

VICE-CHAIRMAX.

Central Administrative Tribunal

Bangalore Bench

Bangalore